

(c) how much recovery has been made so far from him in this behalf after his relinquishing the charge as Minister of State of Power?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) No, Sir.

(b) Does not arise in view of (a) above; and

(c) The Corporation would take necessary action to recover dues, if any, for use of staff car for any private use as per the rules.

Setting up of Gas Based Power Plant in Tripura

1229. SHRI KAMAL MORARKA:
SHRI YASHWANT SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a gas-based power plant in Tripura;

(b) if so, what are the details thereof; and

(c) by when a decision is likely to be taken in the matter?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) to (c) There are two proposals; (i) to set up Rokhia Gas-based Power Project, Stage-II (10x8 MW) and (ii) Tripura Gas-based Power Project (500 MW) of the National Thermal Power Corporation, in Tripura. While the Feasibility Report for Tripura Gas Based Power Project by NTPC (500 MW) is likely to be available by July, 1990; the other proposal regarding Rokhia could be considered for techno-economic clearance by CEA after all the inputs & clearances are tied up.

Proposal to replace present air fare structure

1230. SHRI SANTOSH BAGRODIA:
Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to replace the present air fare structure by long run marginal cost based pricing as recommended by Dr. Vijay L. Kelkar, Chairman of the Bureau of Industrial Costs and Prices; and

(b) if so, what are the details thereof?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) Report of the Committee set up by the Planning Commission, under the Chairmanship of Dr. V. L. Kelkar has been received recently and is under examination.

Missing Mazdoor of DESU

1231. SHRI SANTOSH BAGRODIA:
Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that one Shri Ram Kumar, a regular Mazdoor (Khalasi) of DESU is missing under mysterious circumstances after the 15 day tour to Bombay with his 21 colleagues; and

(b) if so, what are the details in this regard and what steps Government have taken to trace him?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) According to Delhi Electric Supply Undertaking, a party of DESU employees including Shri Ram Kumar, Mazdoor went on official tour to Bombay in February, 1990 under the Workers' Education Programme. Shri Ram Kumar is reported to have gone out of his place of stay at 4.30 PM on 16-2-1990 but did